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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Original Application No. 1054 of 2005

Jabalpur, this the 21st day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Krishna Rao Kanere,
S/o. Shri G.R. Kanere,
Aged about 35 years,
Working as GDS, Post Office-
Multai, Distt. Betul (MP),
R/o. Sharda Nagar, Nehru Ward,
Behind Sub-Jail, Multai,
Distt. Betul (MP). **Applicant**

(By Advocate – Shri Gopi Chourasia)

V e r s u s

1. Union of India,
Through : Its Secretary,
Ministry of Post,
Dak Bhawan, New Delhi.
2. The Chief Post Master General,
M.P. Circle, Bhopal (MP).
3. Sr. Superintendent of Post Offices,
Chhindwara Division, Chhindwara
(MP).
4. Superintendent of Post Offices,
Multai Sub Division, Multai,
Distt. Betul (MP). **Respondents**

(By Advocate – Shri M. Chourasia)

ORDER (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Head the learned counsel for the applicant and Shri M. Chourasia, Additional Central Government Standing counsel, appearing for the respondents.

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2. The learned counsel for the respondents has submitted that this Original Application has ^{been} rendered infructuous because the relief claimed by the applicant has already been granted to him and he has been attached to Speed Post Centre, Betul vide memorandum dated 13.2.2006 (Annexure R-2) and is earning wages. The learned counsel for the applicant has admitted that this relief has already been given to him but he stated that he should also be granted back wages on his reinstatement. This has not been claimed as one of the relief in the OA, by the applicant. However, if the applicant wishes he can submit a representation to the competent authority for consideration, in this regard. So far as, the Original Application is concerned, since it has been rendered infructuous it is dismissed as infructuous.

A.K. Gaur
(A.K. Gaur)
Judicial Member

G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

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पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिनिधि अवधि:-

- (1) सचिव, उच्च न्यायालय वार एरोरिगेशन, जबलपुर
- (2) आवेक श्री/श्रीमती/कु.....के कारुंरल
- (3) प्रत्येकी श्री/श्रीमती/कु.....के कारुंरल
- (4) चंरुंरल, केद्र.अ., जबलपुर नुंरुंरल
संरुंरल एवं आवरुंरक करुंरलवादी हेतु

25/9/06
उप रजिस्ट्रार

Rofi Chaurasia
DR 238
M. Chaurasia
DR 238

Filed
25-9-06